## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1063/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Shree Radhe Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

## ORDER CP No. 1063/ I&BP/NCLT/MB/MAH/2017

On hearing the submissions from either side, for there being complicated issues in this case, the Petitioner is directed to file written submissions on or before 31.7.2017.

Reserves for orders.

Sd/-V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASHKUMAR Member (Judicial)